

STATISTICAL DATA OF CASES OF COMMERCIAL COURTS, COMMERCIAL APPELLATE COURTS, COMMERCIAL DIVISION & COMMERCIAL APPELLATE DIVISION IN THE STATE OF UTTARAKHAND AS PER THE NOTIFICATION DATED 29.04.2020 OF DEPARTMENT OF LEGAL AFFAIRS, MINISTRY OF LAW AND JUSTICE, NEW DELHI
FOR THE MONTH OF May - 2023

Form 1
List of cases e-filed during the month

Sl. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Advocate Mobile Number	Advocate E-mail Id	Date of Registration	Date of e-filing
[1]	[2]	[3]	[4]	[5]	[6]	[7]	[8]	[9]	[10]
	M/S	-	-	-	-	-	-	-	-
	AO	-	-	-	-	-	-	-	-
1	High Court of Uttarakhand, Nainital	-	-	-	-	-	-	-	-
2	Addl. District Judge, Commercial Court Dehradun	Dehradun	-	-	-	-	-	-	-

Form -2
List of cases in which e-payment of Court fees was made during the month

Sl. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of e-payment of Court fees
[1]	[2]	[3]	[4]	[5]	[6]	[7]	[8]
	M/S	-	-	-	-	-	-
	AO	-	-	-	-	-	-
1	High Court of Uttarakhand, Nainital	-	-	-	-	-	-
2	Addl. District Judge, Commercial Court Dehradun	Dehradun	-	-	-	-	-

Form -3							
List of cases in which Electronic Service of process has taken place during the month							
Sl. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Electronic Service of process
[1]	[2]	[3]	[4]	[5]	[6]	[7]	[8]
	M/S	-	-	-	-	-	-
	AO	-	-	-	-	-	-
1	High Court of Uttarakhand, Nainital	-	-	-	-	-	-
2	Addl. District Judge, Commercial Court Dehradun	Dehradun	-	-	-	-	-

Form -4						
List of total no. of cases randomly allocated during the month						
Sl. No.	Court	District	Court Name	Court No.	Case Type	Case Count (No. of cases randomly allocated)
[1]	[2]	[3]	[4]	[5]	[6]	[7]
	M/S	-	-	-	-	-
	AO	-	-	-	-	-
1	High Court of Uttarakhand, Nainital	-	-	-	-	-
2	Addl. District Judge, Commercial Court Dehradun	Dehradun	-	-	-	-

Form -5							
List of cases in which cases Management Hearing was held during the month							
Sl. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of case Management Hearing
[1]	[2]	[3]	[4]	[5]	[6]	[7]	[8]
	M/S	-	-	-	-	-	-
	AO	-	-	-	-	-	-
1	High Court of Uttarakhand, Nainital	-	-	-	-	-	-
2	Addl. District Judge, Commercial Court Dehradun	Dehradun	-	-	-	-	-

Form 6

Contested commercial cases disposed during the month of May, 2023

Sl. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Whether urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/no.)	Date of Decision	Days for Disposal	Nature of Disposal (Contested/settled)	Date of Execution of decree	Number of days for execution of decree from date of decision	Act Section
[1]	[2]	[3]	[4]	[5]	[6]	[7]	[8]	[9]	[10]	[11]	[12]	[13]	[14]
	M/S	-	-	-	-	-	-	-	-	-	-	-	-
	AO												
1	High Court of Uttarakhand, Nainital	Dehradun	AO 192/2023	M/s Devki Nandan and Brothers Vs M/s Council of Scientific & Industrial Research, Anusandhan Bhawan	Mr. Pooran Singh Rawat Vs. Pankaj Miglani	18.05.2023	No	25.05.2023	8	Dismissed	—	—	U/s 13 of Commercial Court's Act
		Dehradun	AO 31/2023	Rameshwar Prasad Bhatt Vs. Superintendent Engineer and ors.	Mr. Pavan Kumar Nath Ms. Mamta Bisht Mr. B.S. Bisht	25.01.2023	No	11.05.2023	107	Dismissed	—	—	U/s 37 of Arbitration and Conciliation Act 1996 r/w section 13 of commercial Court's Act
		Dehradun	AO 199/2023	Mehwar Kalan Sehkar Shram Samwida Vs. Uttarakhand Transport Coporation and anr.	Mr. Parikshit Saini, Mr. Dheeraj Kumar, Mr. Ashish Joshi, Mr. J.C. Pande	22.05.2023	No	23.05.2023	1	Dismissed	—	—	U/s 13 of Commercial Court's Act

2	Addl. District Judge, Commercial Court Dehradun	Commercial Suit/25/2021	115/2021	THE NAINITAL BANK LTD Vs M/s M.K TRADERS	V.B Pandey	18-12-2021	No	11-05- 2023	509	Contested	13-05-2023	2	37
		Commercial Suit/98/2022	95/2022	ICICI BANK Vs MANISH KHATTAR	Neha	26-09-2022	No	13-05- 2023	229	Contested	15-05-2023	2	37
		Commercial Suit/185/2022	180/2022	ICICI BANK Vs NAZIM ALI RATHI	Neha	31-10-2022	No	13-05- 2023	194	Contested	15-05-2023	2	37
		Commercial Suit/36/2023	-	M/S J.K INDUSTRIES Vs M/s TRIVENI SHEET GLASS WORKS LTD	Kanwaljeet Singh	09-03-2023	No	27-05- 2023	79	Contested	29-05-2023	2	37
		Arbitration/108/2020	65/2020	UPCL Vs M/s LARDUMS ELECTICALS PVT LTD	Ajar Rab	25-11-2020	No	19-05- 2023	905	Contested	21-05-2023	2	34
		Arbitration/88/ 2022	81/2022	SHRIRAM TRANSPORT FINANCE CO. LTD Vs RAMPHAL	Gaurav Sharma	02-09-2022	No	22-05- 2023	262	Contested	24-05-2023	2	34
		Arbitration/89/ 2022	-	SHRIRAM TRANSPORT FINANCE CO. LTD Vs RAMPHAL	Gaurav Sharma	02-09-2022	No	22-05- 2023	262	Contested	24-05-2023	2	34
		Arbitration Execution/4/2023	-	M/S HDB FINANCIAL SERVICES LTD Vs AMZAD	Gaurav Sharma	20-01-2023	No	12-05- 2023	112	Contested	14-05-2023	2	36
		Arbitration Execution/9/2023	-	HDB FINANCIAL SERVICES LTD Vs VIJAY	Gaurav Sharma	20-01-2023	No	12-05- 2023	112	Contested	14-05-2023	2	36
		Arbitration	20/2023	M/s HDB	Gaurav	27-01-2023	No	12-05-	105	Contested	14-05-2023	2	36

		Execution/20/2023		FINANCIAL SERVICES LTD Vs GULFAM HASIM	Sharma			2023					
		Arbitration Execution/541/2019	716/2019	SUNDRAM FINANCE Vs RAJAT KUMAR SINGHAL	Praful Sharma	14-08-2019	No	13-05-2023	1368	Contested	15-05-2023	2	36
		Arbitration Execution/63/2020	448/2019	M/S SHRIRAM TRANSPORT FINANCE CO. LTD. VS. LALIT	Deepak Bhatnagar	24-01-2020	No	13-05-2023	1205	Contested	15-05-2023	2	36
		Misc. Civil reg 70/12/2023	-	STATE OF UTTARAKHAND Vs BHARAT BHOOMI BUILDERS	S.C Virmani	31-01-2023	Yes	08-05-2023	97	Contested	10-05-2023	2	9
		Misc. Civil reg 70/37/2022	75/2022	UTTARAKHAND JAL VIDYUT NIGAM LTD Vs M/s KIDCO NACC CONSORTIUM	S.C Virmani	18-08-2022	Yes	12-05-2023	267	Contested	14-05-2023	2	9
		Misc. Civil reg 70/38/2022	76/2022	UTTARAKHAND JAL VIDYUT NIGAM LTD Vs M/s KIDCO NACC CONSORTIUM	S.C Virmani	18-08-2022	Yes	12-05-2023	267	Contested	14-05-2023	2	9
		Misc. Civil reg 70/3/2023	-	GURUKUL KANGRI PHARMACY Vs PREM KUMAR ARORA	Virender Sehgal	05-01-2023	Yes	12-05-2023	127	Contested	14-05-2023	2	9
		Misc. Civil reg 70/49/2023	47/2023	M/s AA CONSTRUCTION Vs SUPERTENDING ENGINEER	Yudhveer Handa	17-05-2023	Yes	19-05-2023	2	Contested	21-05-2023	2	9

		Misc. Civil reg 70/23/2023	-	M/S APS STRUCTURE PVT LTD Vs STATE OF UTTARAKHAND	S.R Naglia	23-02-2023	Yes	27-05- 2023	93	Contested	29-05-2023	2	9
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Form 7**Summary of Commercial Cases during the month, May, 2023**

Sl. No.	Court	District	Total number of cases pending on the 1st day of the month	Total number of cases instituted during the month	Total number of cases disposed during the month	Total number of cases pending at the end of the month
[1]	[2]	[3]	[4]	[5]	[6]	[7]
	M/S		4			4
	AO		69	16	3	82
1	High Court of Uttarakhand, Nainital		88	3	3	88
2	Addl. District Judge, Commercial Court Dehradun	Dehradun	1120	92	53	1159

Form 6(i):**Mediation Data during the month****List of cases received for Pre-Institution Mediation and Settlement during the month, May, 2023**

Sl. No.	Name of Mediation Centre (For example, DLSA or Main Mediation Centre Mumbai)	Total number of applications pending on the 1 st day of the month	Total number of applications received during the month	Total number of cases settled during the month	Total number of non-starter cases during the month	Total number of applications pending at the end of the month
[1]	[2]	[3]	[4]	[5]	[6]	[7]
1	Mediation Centre, High Court of Uttarakhand, Nainital	-	-	-	-	-
2	DLSA, Almora	10	12	2	Nil	20
3	DLSA, Bageshwar	Nil	9	Nil	Nil	9
4	DLSA, Dehradun	40	18	1	38	19
5	DLSA, Haridwar	7	25	7	Nil	25
6	DLSA, U.S. Nagar	Nil	Nil	Nil	7	Nil

STATISTICAL DATA OF CASES OF COMMERCIAL COURTS, COMMERCIAL APPELLATE COURTS, COMMERCIAL DIVISION & COMMERCIAL APPELLATE DIVISION IN THE STATE OF UTTARAKHAND

FOR THE MONTH OF May, 2023

	Commercial Court (below District Judge Level)	Commercial Court (at District Judge Level)	Commercial Appellate Court (at District Judge level)	Commercial Division (High Court)	Commercial Appellate Division (High Court)
No. of Courts Operational	1	-	-	-	1
No. of cases Instituted	92	-	-	-	3
No. of appeals filed	-	-	-	-	0
No. of cases pending	1159	-	-	-	88
No. of cases disposed of	53	-	-	-	3